705. SHRI KALI MUK.HERJEE : SHRIMATI PRATIBHA SINGH :

Will the Minister of INFORMATION AND BROADCASTING be pleased to stale :

(a) whether there is any board or committee to review and recommend steps to improve the Vividii Bharati's Vigyapan Karya-karan on die AIR (Commercial Broadcasts by the AIR) ; if so, the precise constitution and functions thereof: and

(b) whether it has come to Government's notice that the programmes are too much loaded with Commercial advertisements so much so, that when film-artists are to give film-songs programmes each song is intercepted by as many as three advertisements : if so, what is the reaction of tln_ Government in the matter .'

THE DEPUTY MINISTER IN THE MINISTRY OE INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) Yes, Sir. There is a Central Advisory Board for the Commercial Broadcasting Service at Bombay and local advisory committees at Calcutta, Madras and Delhi. The < lentral Advisory Board consists of 13 non-official members and 10 officials. Each local committee consists of live to six non-officials and (our officials.

The function of these Boards/Committees is to advise on the content of commercial programmes, duration, spacing and frequency of commercial broadcasts, ratts for advertisements and other related matters.

(b) No, Sir. Three advertisements of a total duration ol 45 to 73 seconds between 2 61m songs are not considered excessive.

INAUGURATION OF VIZAG HARBOUR PROJEI I BY P. M.

70G. DR. K. MATHEVV K.URIAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to suite :

(a) how many accredited and non-accredited press correspondents were taken by th" P. I. B. from Delhi to Vizag to cover the inauguration of Outer Harbour Project by the Piime Minister in January this year;

(b) how many of them filed despatches re porting the main ceremony : and

(c) the reasons for inclusion of a non-accredited journalist on behalf of the Times of India insle'.d of an accredited correspondent in the parly :'

to Qptstvmi

THE DEPUTY MINISTER IN THE MINISTRY OE INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) 11 accredited and 2 non-accredited Press correspondents were included in the Press party which was conducted by P. 1. B. to Visakhapatnam in February 1972 in connection with the inauguration of the Outer Harbour Project by the Prime Minister. Two of the accredited correspondents, however, did not join at the last minute owing to unavoidable circumstances.

(b) The news coverage of the Vizag ceremony was satisfactory and the story appeared in the newspapers of all the correspondents who were taken on the lour, It is difficult to-ascertain which correspondent filed despatches to his newspaper (s) and which correspondent did not.

(c) 'The Editor of the'Times of India _f, f his own accord nominated a non-accredited correspondent who was accepted by the Press Information Bureau.

707. [Transferred to the ibid August, 1972].

70!!. [Traits/erred u the l\sl August, 1972],

ORNAMENTS ASD JEWELLERY OF FORMER PRINCF.S

709. SHRIMATI LAKSHM1 KUMARI CHUNDAWAT : Will the Ministt r of HOME AFFAIRS he pleased to state :

(a) whether it is a lact that the ornaments and jewellery belonging to former Indian States have been allowed to be retained by the former Princes as heirlooms exempted by Wealth Tax; and

(b) if so, whether Gov* rnment propose to bring these heirlooms under the provision of Wealth Tax ?

HIT. MINISTER OF STATE IN HIT MINISTRY OF HOME AFFAIRS -SHRI K. C. PANT: : a and (b) A" the time of tin- properly settlement of the former Rulers, seme of then' properties, including ancestral jewellery etc.. were declared as iheir private properties. Heirloom